

MoUs between the Government of India and OIL; ONGC; and EIL

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली) : महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ :

- (i) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Oil India Limited (OIL), for the year 2021-22.

[Placed in Library. See No. L.T. 6676/17/22]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Oil and Natural Gas Corporation (ONGC), for the year 2021-22.

- (iii) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Engineers India Limited for the year 2021-22.

[Placed in Library. For (ii) and (iii) See No. L.T. 7083/17/22]

MoU between the Government of India and NHFDC

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (सुश्री प्रतिमा भौमिक): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ —

A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Social Justice & Empowerment) and National Handicapped Finance and Development Corporation (NHFDC) for the year 2021-22.

[Placed in Library. See No. L.T. 6999/17/22]

I. Notification of the Ministry of Education

II. Reports and Accounts (2020-21) of various educational Institutes and Council and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. RAJKUMAR RANJAN SINGH): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. S.O. 1360 (E) dated the 25th March, 2022, making the Ordinances and Regulations for the Programmes of the Indian Institute of Information Technology Design and Manufacturing, Kurnool, as mentioned therein,

under Section 50 of the Indian Institutes of Information Technology Act, 2014.

[Placed in Library. *See* No. L.T. 7070/17/22]

II. (A)(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017:—

- (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Bodhgaya, Bihar, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)(a) above.

[Placed in Library. *See* No. L.T. 6966/17/22]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology, Science Education and Research Act, 2007:—

- (i) (a) Annual Report and Accounts of the National Institute of Technology, Mizoram, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 7071/17/22]

- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Manipur, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 6963/17/22]

- (iii) (a) Annual Report of the Maulana Azad National Institute of Technology, Bhopal, Madhya Pradesh, for the year 2020-21.

- (b) Annual Accounts of the Maulana Azad National Institute of Technology, Bhopal, Madhya Pradesh, for the year 2020-21 together with the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i)(a) & (ii) (a) and (iii)(a) and (b) above.

[Placed in Library. See No. L.T. 6962/17/22]

(C) A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2020-21.
- (b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2020-21, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statements giving reasons for the delay in laying the paper mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 6961/17/22]

I. Notification of the Ministry of Finance

II. Public Enterprises Survey (2020-21)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KISHANRAO KARAD): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Draft Notification No. S.O. (E), dated Nil, directing that the University Grants Commission Act, 1956 (3 of 1956) and the All India Council For Technical Education Act, 1987 (52 of 1987) shall not apply to the financial services, as specified therein, under sub-section (2) of Section 31 of the International Financial Services Centres Authority Act, 2019.

[Placed in Library. See No. L.T. 7072/17/22]

II. A copy (in English and Hindi) of the Public Enterprises Survey (Volumes I and II), for the year 2020-21.

[Placed in Library. See No. L.T. 7073/17/22]